


OF TAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of Acorn-2 Bly

20/01/17

Sl. No.	Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
		Mr. [unclear] [unclear]	[unclear]	[unclear]	[unclear]	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		NIL				


 Addl. Chief Judicial Magistrate-II
 Bareilly
20/01/17

20/11/15

LIST OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... A.C.J.M. III

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
			NIL			The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

[Handwritten signatures]

[Signature]
Addl Chief Judicial Magistrate III
Bareilly


20/1/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF INDIA)

In the Court of A. E. J. M. VII Barali

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
			Nil	-	-	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

लैथर कला
गोय कला


अपर मुख्य न्यायिक मजिस्ट्रेट
कक्ष सं. 07
बरेली

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of ACJM NR/05 Date 20.1.17

Sl. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)